

**DIVISION BENCH**

**O-149**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/9(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>th</sup> August, 2021,  
10:30 A.M**

Name of the Company	TEMPEST PHARMACEUTICALS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES MINISTRY OF CORPORATE AFFAIRS WEST BENGAL		
Under Section	Sec 252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearance (via video conference)**

For the Retitioner

Mr. Arani Guha, Advocate

**ORDER**

Mr. Arani Guha, Ld. Counsel for the Petitioner present.

Registrar of Companies, West Bengal is directed to file his report in the matter within a period of three weeks from today. List the matter on 29.09.2021.

**Harish Chander Suri  
Member (Technical)**

**Rajasekhar V.K.  
Member (Judicial)**